

India substituting those made from Russia. In this test, except for one subsystem, all other subsystems and components have performed to the requirement.

(c) Malfunction of one subsystem resulted in increase in velocity of the missile, crossing the limit and leading to aborting the mission. The defect has been rectified after analysis. Further development flight tests will be conducted as a measure of self-reliance.

Meeting of UK defence companies for defence collaborations

2675. SHRIMATI VASANTHI STANLEY: Will the Minister of DEFENCE be pleased to state:

(a) what is the outcome of February 2012, UK defence companies meeting in Delhi with their counterparts in the Indian Defence Sector;

(b) how far it was helpful in the designing, developing, manufacturing and supporting of defence equipments indigenously; and

(c) how far India was successful in getting the latest technologies, modern work practices, innovative methods and collaboration from the U.K. companies?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) to (c) UK Defence companies Business-to-Business meetings took place in February, 2012 with the objective of participation of Defence companies from UK in Indian Defence sector. The meetings with Indian companies provided a suitable platform for future tie ups, in the areas of transfer of technologies, adoption of modern work practices, creation of knowledge base indigenously etc.

Irregularities in procurement of defence equipments

2676. SHRI P. RAJEEVE: Will the Minister of DEFENCE be pleased to state:

(a) what is the total volume of procurement of defence equipments during the last three years;

(b) whether any irregularities have been reported during this period;

(c) if so, the details thereof; and

(d) whether any complaints received by the Ministry regarding the irregularities in procurement; and